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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 6/2018 in C.P. No. 16/241/NCLT/AHM/2017**



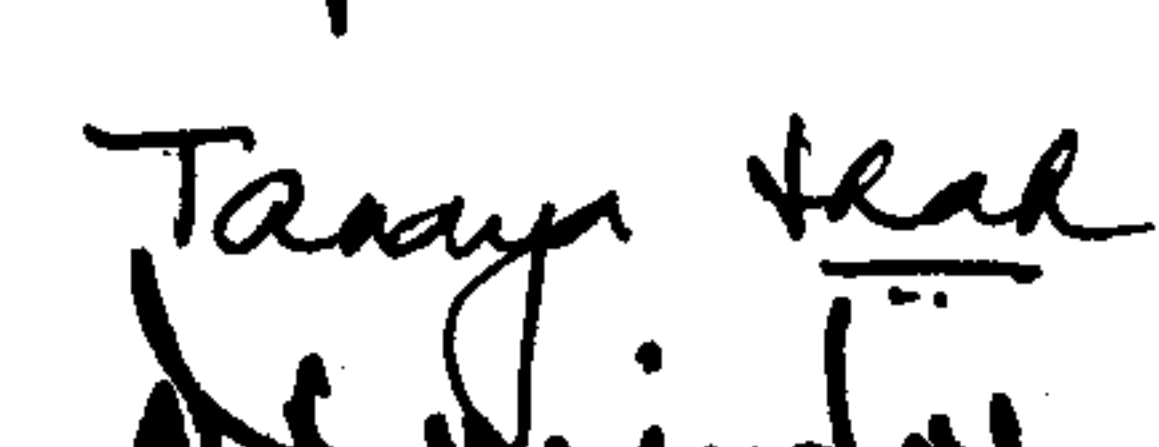
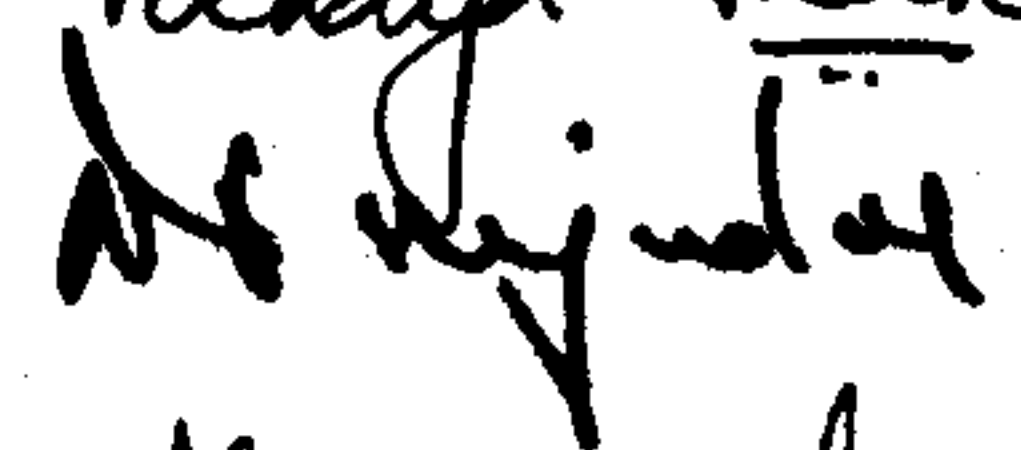

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018**

Name of the Company: Smruti Shreyans Shah  
V/s.  
The Lok Prakashan Ltd. & Ors

Section of the Companies Act: Section 241 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.	PAVAN S. GODIAWALA	ADVOCATE	RESPONDENT NO. 2	
3.	Apurva Vakil	Advocate	Respondent NO. 3	
4.	TANAYA SHAH	ADVOCATE	APPLICANT	
5.	Divyang Majmudar	C.A.	R. G	
6.	Kunal P. Vaishnav	Advocate	Resp No. 5	

**ORDER**

Learned Advocate Ms. Tanaya Shah present for Applicant. Learned Advocate Mr. Pavan Godiawala present for Respondent no.2. Learned Advocate Mr. Apurva Vakil present for Respondent No.3. None present for Respondent No.4. Learned Advocate Mr. Divyang Majmudar present for Respondent No. 6. Learned Advocate Mr. Kunal Vaishnav present for Respondent No.5 in IA 6/2018.

For hearing, list the matter on 19.03.2018.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 19th day of February, 2018.